

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OAS No. 641/90

New Delhi, This the 10th Day of August 1994

Hon'ble Shri J P Sharma, Member (J)

Hon'ble Shri P.T. Thiruvenagadam, Member (A)

Shri L S Gupta S/o Late Shri Mansa Ram  
R/o 1/2296, Ram Nagar, Mandauli Road,  
Shahdara, Delhi.

.Applicant

By Shri G Matta, Advocate

Versus

1. Union of India, through Secretary to the Govt of India, Ministry of Home Affairs South Block, New Delhi.
2. Secretary to the Government of India Department of Environment, Forest and Wildlife Parayavaran Bhawan, C.G.O. Complex, Lodhi Road New Delhi.
3. Delhi Administration (through Chief Secretary) 5, Alipur Road (Shyam Nath Marg) Delhi
4. Development Commissioner, Delhi Administration Transport Authority Building, Under Hill Road Delhi.
5. Deputy Development Commissioner Transport Authority Building, Under Hill Road Delhi.

.Respondents

By None

D R D E R (oral)

Hon'ble Shri J P Sharma, Member (J)

1. The learned counsel for the applicant states that the applicant has expired. Therefore, the OA is dismissed.

No costs.

p. J. d. 6

Se

(P.T. THIRUVENGADAM)  
Member (A)

(J P SHARMA)  
Member (J)

LCP